

OA/88/87

CORAM: HON'BLE MR. P.H. TRIVEDI : VICE CHAIRMAN
HON'BLE MR. P.M. JOSHI : JUDICIAL MEMBER

25-2-1987

Learned advocate Mr.V.M.Dixit appears for the petitioner. The case is adjourned to 26th February, 1987 for admission.

Phenr
(P.H. TRIVEDI)
VICE CHAIRMAN

Jm
(P.M. JOSHI)
JUDICIAL MEMBER

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Coram : Hon'ble Mr P H Trivedi .. Vice Chairman
Hon'ble Mr P M Joshi .. Judicial Member

26/2/1987

Heard the learned advocate who during hearing on the admission concedes that he is an employee of Ayurved University. It is not made out in application that this institute is not a part of Union of India and as such this Tribunal has no jurisdiction on the matter. There is no notification extending the jurisdiction of this tribunal has been published in response of this Institution. The application therefore summarily dismissed.

Phewar
(P H Trivedi)
Vice Chairman

Singh
(P M Joshi)
Judicial Member